

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1621**

TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

OVERSTAY BY CAPF PERSONNEL

1621. SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Central Armed Police Forces (CAPF) personnel have been allowed to overstay in the Central Bureau of Investigation (CBI) for the last several years;

(b) if so, the details thereof along with the reasons therefor; and

(c) the corrective steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Extension of deputation tenure is given in consultation with lending organisations. There is sometimes a time lag between the date of expiry of initial deputation tenure and grant of approval for further extension. With the grant of approval, the period is regularized.
